

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) No Sir.

(b) to (d) Do not arise in view of reply to part (a) of this question.

[English]

HRA to the Employees of Central Government Undertakings

479. SHRI NRIPEN GOSWAMI : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government Undertakings have implemented the recommendations of the Fifth Pay Commission;

(b) if so, the details thereof;

(c) whether the enhanced House Rent Allowance payable to the employees of the Central Government Undertakings has been implemented by all the undertakings;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) to (e) There are 69 PSUs which follow Central Government pay scales and are covered by the pay Commission's recommendations and Government decisions thereon. Government orders have been issued for implementation of the new pay scales and other benefits in the case of these employees. Actual implementation of the orders are monitored by the administrative Ministries concerned and the respective PSU managements.

Delicensing of Core Sectors

480. SHRI K.S. RAO : Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal for delicensing of refinery, coal and mining sectors;

(b) if so, the details thereof;

(c) the advantage that are likely to accrue by delicensing of these sectors; and

(d) the time by which a final decision is likely to be taken in the matter?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) Review of delicensing of industries is a continuous process and refinery, coal, lignite sectors are among the industries being considered.

(c) and (d) No final decision regarding delicensing of these sectors has yet been taken by the Government nor any time frame has been formulated for the purpose.

Functioning of Government Hotels

481. SHRI V.M. SUDHEERAN : Will the Minister of TOURISM be pleased to state:

(a) whether Government have taken or proposed to take any steps to improve the condition of the Government owned hotels;

(b) if so, whether these hotels are running in profit;

(c) the details regarding the financial position of these hotels;

(d) whether Government have made any study on the staff pattern of these hotels; and

(e) whether Government have taken any steps to avoid wasteful expenditure in these hotels?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) Steps are taken for the improvement/upgradation of ITDC's Hotels on a continual basis. A provision of Rs. 28 crores has been made in the Annual plan of ITDC for the year 1998-99 for the renovation/upgradation of its various hotels.

(b) and (c) A statement showing the turn over and the net profit/loss for the year 1997-98 (provisional figures) in respect of 26 ITDC Hotels is attached.

(d) The requirement and deployment of staff in hotels is reviewed and decided on the basis of operational needs.

(e) In order to control wasteful expenditure, the matter has been reviewed and it has been impressed upon the heads of all the units that they should (i) ensure that there are no leakages specially in the Food & Beverages Departments (ii) monitor the performance of health clubs (iii) treat each restaurant in all the hotels as a separate profit centre.

Statement

Statement showing financial performance of IDTC Hotels during 1997-98

S.No.	Name of the unit	1997-98 Turn over	Prov. Net Profit/ Loss (Rs. in lakhs)
1	2	3	4
1.	Agra Ashok, Agra	147.30	-74.22
2.	Airport Ashok, Calcutta	1258.61	53.86
3.	Ashok, Bangalore	1610.31	209.36
4.	Ashok, New Delhi	5246.02	1124.32
5.	Ayn, New Delhi	752.00	-23.80